

- (a) whether the Central Adoption Resource Authority (CARA) has recorded 246 instances of disruption over a period of five years between 2014-15 and 2018-19;
- (b) whether it is a fact that more than 100 children were returned to institution at an advanced stage of adoption during the said period;
- (c) whether it is also a fact that the Central Adoption Resource Authority is considering to launch remedial plan; and
- (d) if so, the details thereof?

THE MINISTER OF WOMEN AND CHILD DEVELOPMENT (SHRIMATI SMRITI ZUBIN IRANI): (a) and (b) As per Adoption Regulations, 2017, disruption means when adoptive parents return the child after taking them in pre-adoption foster care, while waiting for legalisation of the adoption through court order and dissolution means when adoptive parents return the child back to the institution after the adoption has been finalised by the Court. As per the Child Adoption Resource Information and Guidance System (CARINGS), an Online Portal of Central Adoption Resource Authority (CARA), 246 cases of disruption and 10 cases of dissolution have been reported as compared to a total of 16859 In-country Adoptions during the last five years.

(c) and (d) The disruption/dissolution is mainly observed in cases of placement of older children primarily due to the adjustment issues of the child with the family. CARA holds regular interventions to extend counselling services to the prospective adoptive parents adopting older children and older children being placed in adoption. This is ongoing process.

Funds allocation for nutrition programme

1748. SHRI RAVI PRAKASH VERMA: Will the Minister of WOMEN AND CHILD DEVELOPMENT be pleased to state:

- (a) the details of the programmes being run by Ministry for nutrition of children, pregnant and lactating mothers along with fund allocated, released and utilised during last three years till date, State-wise, scheme-wise and year-wise;
- (b) whether the Fifteenth Finance Commission has recommended nutrition grant of ₹ 7,735/- crores for the year 2020-21 under Supplementary Nutrition Programme of the Ministry;
- (c) if so, the details thereof, State-wise; and
- (d) the details of funds allocated for the same under the Union Budget 2020-21?

THE MINISTER OF WOMEN AND CHILD DEVELOPMENT (SHRIMATI SMRITI ZUBIN IRANI): (a) Anganwadi Services, under Umbrella Integrated Child Development Services (ICDS) Scheme is a package of six services and Supplementary Nutrition Programme (SNP) is one of such services provided to the pregnant women, lactating mothers and children below six years of age. Supplementary Nutrition is primarily designed to bridge the gap between the Recommended Dietary Allowance (RDA) and the Average Daily Intake (ADI). Year-wise and State-wise details of funds allocated, released and utilized for SNP under Anganwadi Services during last three years are given in the Statement-I (*See below*).

The Ministry of Women and Child Development (MWCD) is also implementing Pradhan Mantri Matru Vandana Yojana (PMMVY), a Centrally Sponsored Conditional Cash Transfer Scheme, across the country with effect from 01.01.2017. One of the objectives of the scheme is to improve health seeking behaviour among the Pregnant Women and Lactating Mothers (PW&LM). Under PMMVY, maternity benefit of ₹5,000/- is provided in three instalments to eligible PW&LM during the period of pregnancy and lactation. The eligible beneficiary also receives cash incentive as per approved norms towards maternity benefit under Janani Suraksha Yojana (JSY) after institutional delivery so that on an average, a woman gets ₹ 6,000/-. Funds are released to the States/UTs on the basis of indicative target of beneficiaries and utilisation of previous year's funds. The status of funds released and utilisation during the last three years under PMMVY is given in the Statement-II (*See below*).

POSHAN Abhiyaan (earlier known as National Nutrition Mission) addresses the problem of malnutrition in the country since 18th December 2017. The goals of POSHAN Abhiyaan are to achieve improvement in nutritional status of Children from 0-6 years, Adolescent Girls, Pregnant Women and Lactating Mothers in a time bound manner during the three years with fixed targets. State-wise details of funds released and utilisation under POSHAN Abhiyaan till December, 2019 are given in the Statement-III (*See below*).

(b) and (c) Yes, Sir. Fifteenth Finance Commission has recommended additional grants of ₹ 7,735 crore for nutrition in 2020-21, which is in addition to the grants allocated by Union Government under Centrally Sponsored Scheme.

(d) A fund of ₹ 20532.38 crore has been allocated for Anganwadi Services including SNP, ₹ 2500.00 crore allocated for PMMVY and ₹ 3700.00 crore allocated for POSHAN Abhiyaan under Budget Estimate of 2020-21.

Statement-I

Year-wise and State-wise details of funds allocated, released and utilized for SNP under Anganwadi Services during last three years

(₹ in lakh)

Sl. No.	States/UTs	2017-18			2018-19			2019-20		
		APIP approved	Funds released	Funds utilized	APIP approved	Funds released	Funds utilized	APIP approved	Funds released	Funds utilized
1	2	3	4	5	6	7	8	9	10	11
1.	Andhra Pradesh	32916.43	31596.87	29420.29	39530.13	37353.55	36412.22	35844.15	32726.24	Full UC Not received
2.	Bihar	54423.27	53741.97	59979.55	70750.25	76987.83	74301.2	77825.28	61919.91	
3.	Chhattisgarh	22699.81	25724.9	22905.04	27099.81	24279.95	20252.58	29809.79	20930.7	
4.	Goa	664.6	1011.2	1006.72	863.98	859.5	844.9	845.46	826.38	
5.	Gujarat	28235.82	38496.97	38012.71	32535.82	32051.56	23392.34	35789.4	33671.97	
6.	Haryana	6342.75	3945.75	3605.39	7645.58	7305.22	4195.22	8410.14	4205.09	
7.	Jharkhand	25140.96	25347.42	25347.42	29083.25	29083.25	27373.26	31991.58	22959.33	
8.	Karnataka	45222.48	56009.24	50008.99	49589.22	43588.97	38759.92	54548.14	42657.55	

1	2	3	4	5	6	7	8	9	10	11
9.	Kerala	8296	10976.6	10977.18	10784.8	10785.38	13006.73	11863.28	14085.21	
10.	Madhya Pradesh	55724.11	66775.88	67623.32	63241.34	64088.78	65209.8	69565.47	71534.93	
11.	Maharashtra	49665.28	41445.78	58718.77	55055.2	106535.22	76557.08	60560.72	62281.09	
12.	Odisha	35698.64	47316.24	44358.57	46408.23	43450.56	44825.99	51049.06	49466.82	
13.	Punjab	6144.75	5282.25	808.74	7488.18	3744.1	5327.15	8237	5346.54	
14.	Rajasthan	28939.88	34931.86	36660.76	33221.84	34950.74	29599.82	36544.02	29913.62	
15.	Tamil Nadu	28651.21	33186.7	33211.48	37246.57	37271.35	N/A	39331.66	19665.84	
16.	Telangana	18076.35	18130.74	19005.85	21170.5	22045.61	21398.84	23287.55	22519.69	
17.	Uttar Pradesh	165244.43	129353.52	77776.61	156155.99	104579.08	150232.24	171771.59	148686.46	
18.	West Bengal	47617.5	67697.94	81324.81	54420	68046.87	67871.56	59862	58402.08	
19.	Delhi	6762.17	4051.41	763.89	6762.17	3474.65	5609.01	7438.39	4425.64	
20.	Puducherry	348.12	851.02	851.02	0	0	N/A	0	0	
21.	Himachal Pradesh	5366.32	5795.63	5795.62	6976.22	6976.21	6957.88	7673.84	3836.92	
22.	Jammu and Kashmir*	4257.02	4035.17	-3195.48	4257.02	2128.5	7330	4682.72	2341.36	
23.	Uttarakhand	11392.44	15212.13	16734.26	12090.44	13612.57	15423.98	13299.48	13308.15	

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24.	Andaman and Nicobar Islands	284.57	284.57	284.57	369.94	369.94	298.46	406.94	327.44
25.	Chandigarh	592.09	592.09	592.09	769.72	769.72	N/A	846.69	423.34
26.	Dadra and Nagar Haveli	129.89	129.89	129.89	168.86	168.86	168.86	185.74	185.75
27.	Daman and Diu	130.83	130.83	130.83	170.08	170.08	N/A	187.09	93.54
28.	Lakshadweep	77.12	85.35	85.35	100.26	100.26	N/A	110.28	55.14
29.	Arunachal Pradesh	4085.14	4035.02	3435.74	5010.68	4411.4	4470.65	3830.67	2332.96
30.	Assam	35875.31	31554.71	17113.82	45037.9	30597.01	34050.78	49541.69	38554.58
31.	Manipur	3914.63	5244.2	3323.32	5089.02	7134.08	4465.34	9960.45	4980.21
32.	Meghalaya	9422.19	12238.89	12306.83	10468.21	12364.04	12364.04	11515.03	11582.97
33.	Mizoram	2000.25	1539.37	1140.09	2242.64	1843.36	1817.23	2466.9	2041.49
34.	Nagaland	6902.3	7000.08	6422.66	7588.35	8231.2	6906.86	7967.69	6065.93
35.	Sikkim	632.47	481.21	180.76	751.11	450.66	484.4	582.82	291.42
36.	Tripura	6650.22	6456.59	6749.82	7488.55	7781.78	7781.78	8979.7	7028.04
TOTAL		758527.35	790689.99	733597.28	857631.86	847591.84	807690.12	936812.41	799674.33

* Jammu and Kashmir figures include Ladakh UT.

Note:APIP- Annual Programme Implementation Plan.

Written Answers to

[5 March, 2020]

Unstarred Questions

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Statement-II

State/UT-wise and year-wise details of funds released, and funds utilized during the financial years 2017-18, 2018-19 and 2019-20 (as on 02.03.2020) under the Pradhan Mantri Matru Vandana Yojana (PMMVY)

(₹ in Lakh)

Sl. No.	State/UT	2017-18		2018-19		2019-20 (As on 03.02.2020)	
		Released	Utilised**	Released	Utilised**	Released	Utilised**
1	2	3	4	5	6	7	8
1.	Andaman and Nicobar Islands	163.08	43.16	41.13	117.63	127.03	119.31
2.	Andhra Pradesh	7022.36	4210.48	14101.75	17579.80	10125	20114.55
3.	Arunachal Pradesh	912.83	0.95	36.00	265.75	0	428.96
4.	Assam	10448.26	418.96	817.00	3750.34	11096.04	15886.67
5.	Bihar	17351.38	575.70	1253.00	6228.22	6854.12	29930.71
6.	Chandigarh	290.41	110.95	248.08	306.34	343.01	353.06
7.	Chhattisgarh	4382.58	768.94	2025.85	4996.29	4090.15	7676.73
8.	Dadra and Nagar Haveli	102.62	8.44	75.85	100.67	128.45	124.2
9.	Daman and Diu	61.56	0.05	28.98	56.11	90.92	65.08

10.	Goa	168.85	62.83	107.26	274.05	140.13	241.51	Written Answers to [5 March, 2020]
11.	Gujarat	10186.87	2535.60	5958.97	12910.20	8332.48	16203.64	
12.	Haryana	4324.30	1325.51	3674.84	8218.84	5761.8	8313.46	
13.	Himachal Pradesh	1821.64	441.95	1793.84	2754.96	3038.99	2938.34	
14.	Jammu and Kashmir*	3137.84	110.92	828.42	2591.31	2409.68	2630.52	
15.	Jharkhand	5622.70	700.93	1453.37	5969.64	5281.85	9202.46	
16.	Karnataka	10248.81	2240.83	6361.72	13229.37	9996.4	18713.53	
17.	Kerala	5536.64	1597.17	3514.27	7597.69	6418.56	9920.74	
18.	Lakshadweep	27.82	0.00	4.44	23.32	17.92	7.38	
19.	Madhya Pradesh	12320.53	5762.48	18531.47	33785.11	24056.41	32464.84	
20.	Maharashtra	12821.10	3886.76	11795.62	22028.56	25189.78	39606.65	Unstarred Questions
21.	Manipur	1474.07	65.81	75.00	274.23	411.51	1066.7	
22.	Meghalaya	1110.83	69.29	102.00	183.25	278.95	613.22	
23.	Mizoram	710.78	233.33	294.70	665.52	686.9	583.34	
24.	Nagaland	1035.06	0.00	52.00	101.44	171.81	790.14	
25.	NCT of Delhi	2008.90	407.75	795.75	2542.92	2150.36	3484.25	285

1	2	3	4	5	6	7	8
26.	Odisha	7143.33	0.03	383.00	0.20	0	0.03
27.	Puducherry	331.68	13.67	63.53	315.60	119.88	274.71
28.	Punjab	4648.73	786.32	1141.42	5977.32	3553.68	4473.17
29.	Rajasthan	11486.97	788.35	9605.43	22409.80	9651.71	11944.89
30.	Sikkim	354.33	11.38	21.00	215.02	87.99	120.17
31.	Tamil Nadu	12087.85	0.00	658.00	4158.83	2310.35	11841.17
32.	Telangana	7196.40	0.00	385.00	0.00	0	0
33.	Tripura	1845.49	16.57	96.00	578.32	529.44	1525.19
34.	Uttar Pradesh	33616.64	4778.15	14216.71	41414.50	34157.59	62037.46
35.	Uttarakhand	2610.99	640.06	1425.66	2158.77	2766	3058.73
36.	West Bengal	10245.03	144.39	2938.72	12465.83	8768.76	20750.77
TOTAL		204859.26	32757.71	104955.77	236245.76	189143.65	337506.27

* Jammu and Kashmir figures include Ladakh UT.

** Utilised amounts include both Centre and State share.

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[RAJYA SABHA]

Unstarred Questions

Statement-III

*State/UT-wise details of funds released and utilisation under POSHAN Abhiyaan
(as on 31.12.2019)*

(₹ in lakh)						
Sl. No.	State/UT	Released in FY 2017-18+ Unspent balance of ISSNIP	Released in FY 2018-19	Released in FY 2019-20	Total Released	Total Central fund utilization as on 31.12.2019
1	2	3	4	5	6	7
1.	Andhra Pradesh	2,572.41	8,604.68	5,582.52	16,759.61	8,677.99
2.	Bihar	7,063.44	15,001.67	10,000.00	32,065.11	18,373.30
3.	Chhattisgarh	1,668.12	9,629.51	0.00	11,297.63	3,096.26
4.	Delhi	945.95	2,206.88	0.00	3,152.83	1,254.14
5.	Goa	238.07	197.78	0.00	435.85	101.68
6.	Gujarat	3,036.66	11,228.04	7,531.00	21,795.7	11222.25
7.	Haryana	400.97	5,992.46	0.00	6,393.43	2,696.94
8.	Himachal Pradesh	1,557.26	4,153.15	2,480.00	8,190.41	4,966.17
9.	Jammu and Kashmir*	388.59	8,343.52	0.00	8,732.11	2188.33
10.	Jharkhand	2,429.59	5,110.45	0.00	7,540.04	2,065.05
11.	Karnataka	3,351.05	9,870.89	0.00	13,221.94	420.68
12.	Kerala	1,273.37	6,491.91	0.00	7,765.28	2455.31
13.	Madhya Pradesh	4,067.20	15,894.17	17,883.00	37,844.37	12,404.30
14.	Maharashtra	2,572.31	20,989.28	33,061.47	56,623.06	23,602.32
15.	Odisha	4,600.46	10,571.65	0.00	15,172.11	0.00
16.	Puducherry	39.24	393.70	497.00	929.94	224.71

1	2	3	4	5	6	7
17.	Punjab	819.51	6,090.33	0.00	6,909.84	306.50
18.	Rajasthan	4,216.26	9,680.99	0.00	13,897.25	6,315.69
19.	Tamil Nadu	1,340.51	12,210.93	0.00	13,551.44	10464.20
20.	Telangana	1,736.94	8,595.70	7,003.00	17,335.64	4,579.10
21.	Uttar Pradesh	8,440.60	29,582.87	0.00	38,023.47	17132.35
22.	Uttarakhand	1,866.25	4,301.57	3,696.00	9,863.82	3,768.19
23.	West Bengal	5,545.27	19,294.11	0.00	24,839.38	0.00
24.	Arunachal Pradesh	52.93	2,663.35	0.00	2,716.28	368.30
25.	Assam	2,298.27	15,492.36	14,171.00	31,961.63	11,591.74
26.	Manipur	340.46	3,865.37	0.00	4,205.83	1,233.24
27.	Meghalaya	462.98	1,713.27	1,706.80	3,883.05	2,144.45
28.	Mizoram	119.38	957.65	902.00	1,979.03	1,461.47
29.	Nagaland	163.74	1,251.97	1,445.17	2,860.88	1,561.92
30.	Sikkim	98.59	328.47	544.00	971.06	436.75
31.	Tripura	277.91	3,695.72	0.00	3,973.63	810.75
32.	Andaman and Nicobar Islands	100.22	416.89	307.62	824.73	224.49
33.	Chandigarh	158.88	306.82	526.97	992.67	257.68
34.	Dadra and Nagar Haveli	108.83	129.32	681.16*	919.31	805.14
35.	Daman and Diu	42.06	197.66	446.98	686.70	197.66
36.	Lakshadweep	60.00	138.90	126.75	325.65	198.90
TOTAL		64,454.28	2,55,593.98	1,08,592.44	4,28,640.71	1,57,607.95

* Jammu and Kashmir figures include Ladakh UT.